IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

IB-395/ND/2018

In the matter of Mr. Ashok Kanodia

....PETITIONER

Vs.

Shiv Priya Cables (P) Ltd

.RESPONDENT

SECTION:

Under Section 66

Order delivered on 31.1.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /applicant

: Mr. Ashish Middha, Proxy.

For the Respondent/Corporate Debtor: Mr. Jitesh Talwani, Advocate

ORDER

At the request of the Learned Counsel for the parties, the matter is adjourned to 15.2.2018.

List on 15.2.2018.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

-S-d-11

Surjit 31.1.2018